

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No. 165/2021
(S.W.P. No. 1221/2012)

Thursday, this the 15th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Bakhti Begum, aged 36 years, W.o Gh. Mustaffa Shah R/o Peer Mohalla Tehsil Handwara, District Kupwara, Kashmir.

..Applicant
(None for the applicant)

VERSUS

1. State of J & K through Commr/ Secretary to Govt., Social Welfare Deptt., Civil Sectt. Srinagar/Jammu.
2. Director, Social Welfare Department Kashmir-Srinagar.
3. Programme Officer Kupwara.
4. Project Officer ICDS Project Ramhall, Handwara, Kupwara.
5. Deputy Commissioner, Kupwara.
6. Mst. Khalida Begum (Allies) W/o Shabir Qureshi (Allies) Shabir Ahmad Peer R/o Dulipora Tehsil Handwara District Kupwara.
7. Mohammad Ayoub Wani R/o Sogam Lolab Presently residing at Reekipora Kupwara working at present as Project Officer ICDS, Ramhall, Handwara, Kupwara.

..Respondents

ORDER (ORAL)**Mr. Anand Mathur, Member (A):**

The T.A. is referable to an SWP (T.A. No. 2763/2021) which relates to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.



(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

JNS